

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. C.P. 204/(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

NAME OF THE PARTIES: Dr. Hemant Shantaram Pikale
V/s
Scandent Imaging Limited

Section: 241(1), 242(4) of Companies Act, 2013

ORDER

Adv. Samyak Pati appeared for the Petitioner. PCS, Ajay Kumar appeared for the Respondent No. 1 and 3. Counsel for the Petitioner seeks time to file an additional affidavit in support of waiver application. Let the same be filed within a period of three weeks. None has appeared for the Respondent No. 2. Registry is directed to issue court notice to the Respondent No. 2 intimating the next date of hearing. List the matter on **26.03.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

01.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)